

Statement-II

Sl.No.	State/UTs.
1.	Andhra Pradesh (partly)
2.	Assam
3.	Goa
4.	Gujarat (partly)
5.	Kerala
6.	Madhya Pradesh (partly)
7.	Maharashtra
8.	Meghalaya
9.	Pondicherry (partly)
10.	Tamil Nadu (partly)
11.	Tripura
12.	West Bengal

*[English]***Agricultural Production**

2220. SHRI RAVI SITARAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) the estimated percentage of annual loss of agricultural produce in the country due to soil erosion during the last three years; and

(b) the measures taken by the Government so far to control the soil erosion?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):
(a) It is acknowledged that soil erosion leads to loss in soil fertility thereby adversely affecting agricultural

productivity. However, there is no estimate based on scientific survey, for loss of agricultural produce due to soil erosion.

(b) In order to control soil erosion various Centrally Sponsored Schemes are being implemented, namely:

1. Soil Conservation in the catchments of River Valley Projects;
2. Soil Conservation in the catchments of Flood Prone Rivers;
3. Reclamation of Alkali Soils;
4. Watershed Development Project in Shifting Cultivation Areas;
5. National Watershed Development Project for Rainfed Areas;
6. Integrated Wasteland Development Project;
7. Drought Prone Area Programme;
8. Desert Development Programme.

*[Translation]***Role of Members of Parliament**

2221. SHRI RAVINDRA KUMAR PANDEY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make the role of the Members of Parliament effective in the implementation of the centrally sponsored programmes/schemes;

(b) if so, the details thereof;

(c) whether the Members of Parliament are not given their due effectiveness by the state administration in the implementation of the Centrally Sponsored Schemes; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (d) Members of Parliament (MPs) are already associated with the implementation of Centrally Sponsored Schemes (C.S.S.) like the Integrated Rural Development